

Government of Rajasthan in mitigating the distress caused by drought. These include increasing area under irrigation, Drought Prone Area Programme, Desert Development Programme, Soil and Water Conservation Programme, Jawahar Rozgar Yojana, Afforestation, etc. However, no definite time schedule can be laid down for complete containment of the problem of drought in Rajasthan.

[*Translation*]

Security at Railway Station in Punjab

4621. KUMARI UMA BHARATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are adequate security arrangements on the railway stations in Punjab; and

(b) if so, whether such arrangements exist at Pathankot railway station also?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). Adequate security arrangements exist in all the major railway stations in Punjab, including Pathankot.

Fertilizer Plant in Jhabua, M.P.

4622. SHRI DILEEP SINGH BHURIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a proposal for setting up a Bombay High gas based fertilizer plant on H.B.J. pipeline in Jhabua district; and

(b) if so, the details thereof and the reaction of Union Government thereto?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) No. Sir, there is no such

proposal for the present.

(b) Does not arise.

[*English*]

Assent to Azamabad Industrial Area (Termination and Regulation of Leases) Bill, 1989

4623. SHRI M. BAGA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Azamabad Industrial Area (Termination and Regulation of Leases) Bill, 1989 passed by the Andhra Pradesh Legislative Assembly in September 1989 has been received by Union Government for obtaining and communicating the assent of the President; and

(b) if so, the present stage of the Bill?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Yes, Sir.

(b) The Bill is engaging the attention of the Government of India.

Welfare Schemes for Fishermen

4624. SHRI S. KRISHNAKUMAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the welfare schemes for the fishermen in the country;

(b) whether Union Government propose to formulate any new welfare schemes for them; and

(c) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Government of India are